RAJYA SABHA

(b) if so, the results achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIN PATHAK): (a) The Government has intensified efforts to identify and deport all foreigners staying illegally in the country.

(b) Identification and deportation of illegal foreigners is an on going process and powers have been delegated to all State Governments/ Union Territory Administrations to identify and deport illegally staying foreigners.

Conference on national calamities

339. SHRI KRIPAL PARMAR: Will the Minister of HOME AFFAIRS be pleased to refer to reply to Unstarred Question 810 given in the Rajya Sabha on 26th February, 2003 and state:

(a) whether the Conference of State Relief Commissioners had been organised in March, 2003 as per the advice of the Ministry of Home Affairs given to State Government in December, 2002 to deal with the national calamities;

(b) if so, whether steps taken by the State Government have been reviewed in the above Conference;

(c) if so, whether the Commissioners found the arrangements satisfactory; and

(d) if not, whether some more suggestions have been given to streamline this system?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND): (a) and (b) Yes, Sir.

(c) and (d) The response of the Relief Commissioners of the State Governments to the recommendations made by the Ministry of Home Affairs in December, 2002 to deal with national calamities was positive. Most of the State governments have already initiated action on the various recommendations made in December, 2002.

102